

their notes:

AYES : Shri Jitendra Nath as, Shri Somnath Chatterjee, Kumari Uma Bharti, Shri Chandresh Patel, Shri Astabhaja Prasad Shukla

NOES : Shri Frank Anthony

18.36 hrs.

**BUSINESS ADVISORY COMMITTEE**

**TWENTY-SIXth REPORT**

[English]

SHRI SAIFUDDIN CHOUDHURY (Katwa) : I beg to present the Twenty-Sixth Report of the Business Advisory Committee.

18.36 1/2 hrs.

**PAPERS LAID ON THE TABLE**

**Notification under Aircraft Act , 1934; Annual report of the commission of Railway Safety for the year 1991-92.**

[English]

THE MINISTER OF CIVIL AVIATION AND TOURISM: (SHRI GULAM NABI AZAD): I beg to lay on the table—

- (1) A copy of the Aircraft (First Amendment) Rules, 1993 (Hindi and English versions) published in Notification No. G.S.R. 80 (E) in Gazette of India dated the 22nd February, 1993 under section 14A of the Aircraft Act, 1934 together with an Explanatory Note. [Placed in Library See No Lt- 3569/93]
- (2) A copy of the Annual Report (Hindi and English versions) of the commission of Railway Safety for the year 1991-92

under section 10 of the Railway Act, 1989. [Placed in Library. See No. Lt- 3570/93]

**Review on the working of and Annual Report of Tehri Hydro Development Corporation Ltd. Tehri Garhwal for 1991-92 etc.**

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI P.V. RANGAYYA NAIDU) : On behalf of Shri N.K.P. Salve,

I beg to lay on the Table —

- (1) A copy of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act , 1956 :—
  - (a) (i) Review by the Government on the working of the Tehri Hydro Development Corporation Limited, Tehri Garhwal, for the year 1991-92.
  - (ii) Annual Report of the Tehri Hydro Development Corporation Limited, Tehri Garhwal, for the year 1991-92 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No LT- 3571/93]
- (b) (i) Review by the Government on the working of the Nathpa Jhakri Power Corporation Limited, Shimla, for the year 1991-92.
- (ii) Annual Report of the Nathpa Jhakri Power Corporation Limited, Shimla, for the year 1991-92 along with Audited